

(c) The Ministry of Road Transport and Highways administers Motor Vehicles Act, 1988 and Central Motor Vehicles Rules 1989. However, its provisions are implemented by the State Government/UTs.

Rehabilitation of old bridges in Andhra Pradesh and Telangana

1052. SHRI DEVENDER GOUD T.: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that there are more than 750 bridges in Andhra Pradesh and Telangana, requiring major repairs or rehabilitation;
- (b) if so, the details of bridges, district-wise and State-wise;
- (c) the steps taken to carry out major repairs or rehabilitation of above bridges; and
- (d) the expenditure expected to be incurred and by when they are likely to be fully repaired/rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Based on the condition survey conducted, there are 31 bridges which needs major repair in Andhra Pradesh and Telangana. Srikakulam District (13 Nos.), Vizianagaram District (2 Nos.), Visakhapatnam District (7 Nos.), West Godavari District (3 Nos.), Krishna District (1 No.), Chittoor District (5 Nos.) in the State of Andhra Pradesh are in distressed condition. Reconstruction of these bridges have been included in the Scope of work of Civil Construction Packages of respective stretches.

There is one slab culvert at Km. 92.339 (Design Chainage) in Jangaon District of Yadgiri-Warangal Section of NH 163 in the State of Telangana is in distressed condition. Reconstruction of new slab culvert is in progress at an estimated cost of ₹ 15.02 lakhs by National Highways Authority of India.

Incident Management System of NHAI

1053. SHRI TIRUCHI SIVA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the quantum of funds which would be allocated to Incident Management System proposed by National Highways Authority of India (NHAI);
- (b) the number of ambulances, Government is planning to buy for the said system; and